

in progress. The estimated cost for 25 vending machines is Rs. 27.23 lakhs.

(c) The Indian Dairy Corporation does not finance any private sector organisation.

Cultivation of Betel Leaves

4964. SHRI N. DENNIS. Will the Minister of AGRICULTURE be pleased to state.

(a) the areas in India where betel leaves are grown, State-wise;

(b) whether any incentives are provided to have intensive and extensive cultivation of betel leaves;

(c) the States which have taken steps to increase the betel leaves cultivation;

(d) whether any research is being conducted by the Centre or State Governments into betel leaves cultivation; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI R. V. SWAMINATHAN). (a) The available information regarding the areas in India where betel leaves are grown State-wise is given in Statement.

(b) The Government of India does not provide incentive for intensive and extensive cultivation of betel leaves.

(c) Information is awaited from the States and on receipt will be placed on the Table of the House.

(d) and (e). The Central Government is not conducting any research in betel leaves cultivation; regarding research by the State Governments, information is awaited and on receipt will be placed on the Table of the House.

Statement

State	Year	(In hectares)
1. Andhra Pradesh .	1977-78	2806
2. Bihar . . .	1977-78	660
3. Karnataka . . .	1978-79	6592
4 Kerala . . .	1977-78	1454
5. Maharashtra .	1974-75	2300
6. Tamil Nadu .	1977-78	5772

Central Government Quarters at Rajkot

4965. SHRI DIGVIJAY SINGH: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether the Confederation of Central Government Employees of Rajkot city has requested for construction of more staff quarters; and

(b) if so, how the matter stands at present?

THE MINISTER OF WORKS AND HOUSING (SHRI P. C. SETHI): (a) Yes, Sir.

(b) The Confederation has raised the following points:—

(i) Construction of quarters by P&T Department on the land purchased by that Department in 1968;

(ii) Construction of quarters for Income-tax employees and Audit Office employees in the land attached to Bungalow Nos 9 & 11, as those bungalows have outlived their life;

(iii) Construction of staff quarters in the land available in the compound of Audit Office, Rajkot; and

(iv) Construction of 'general pool' accommodation.

The Confederation has been informed that for construction of quarters for Income-tax and Audit Department, administrative approval and expenditure sanction for the works is to be accorded by the respective Departments.